

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JARYAL MOTOR FINANCE COMPANY LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	Jaryal Motor Finance Company Limited
2.	Date of incorporation of corporate debtor	29.01.1991
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Himachal Pradesh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U65921HP1991PLC011036
5.	Address of the registered office and principal office (if any) of corporate debtor	Ward No. 11 Dosharka Subhash Nagar P.O. Mohin Tehsil And Distt: Hamirpur, Himachal Pradesh, India, 177001
6.	Insolvency commencement date in respect of corporate debtor	Order passed on 24-04-2024 in CP(IB) No. 178/Chd/HP/2023 Copy of order received on 24-04-2024.
7.	Estimated date of closure of insolvency resolution process	21.10.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Deepankur Sharma IBBI/IPA-001/IP-P02236/2020-2021/13419
9.	Address and e-mail of the interim resolution professional, as registered with the Board	H. No. 272, Second Floor, Sector 37-A, Chandigarh - 160036 Email id : deepankursharma@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	H. No. 272, Second Floor, Sector 37-A, Chandigarh - 160036 Email id : cirp.jaryal@gmail.com
11.	Last date for submission of claims	08.05.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name of the Class(es): Deposit Holder
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Parminder Singh Bhullar (Reg. No. IBBI/IPA-002/IP-N01127/2021-2022/13700) Email Id. advocate.psb@gmail.com Address:- # E-10/313, Mangal Puri Gali, Ghanupur Road, Khandwala, Near Water Tank, Amritsar, Punjab-143104. 2. Mr. Dharmendra Kumar Bhasin (Reg. No. IBBI/IPA-002/IP-N00816/2019-2020/12564) Email Id. ipdkbhasin@gmail.com Address:- # 191, Mamta Enclave, Behind Nimantran Banquet Hall, Dhakoli, Zirakpur, SAS Nagar, Mohali, Punjab-140603. 3. Mr. Harmanjit Singh (Reg. No. IBBI/IPA-001/IP-P02034/2020-2021/13080) Email Id. ipcaharmanghai@gmail.com Address:- # 332, Phase-1, Near Singla Clinic, SAS Nagar, Mohali, Punjab-160055
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: http://ibbi.gov.in/downloadform.html (b) Details of authorized representatives is available at Point 13 above.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Jaryal Motor Finance Company Limited** on 24.04.2024.

The creditors of Jaryal Motor Finance Company Limited, are hereby called upon to submit their claims with proof on or before 08.05.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Deposit Holder in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Deepankur Sharma

Interim Resolution Professional

IBBI/IPA-001/IP-P02236/2020-2021/13419,

Authorization for Assignment is valid upto 18.01.2025

Date: 27.04.2024

Office : # 272, Second Floor, Sector 37-A, Chandigarh-160036.

Place: Chandigarh

Email: cirp.jaryal@gmail.com

